

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.11.2021 (TUESDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 885 of 2020  (PH)	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3,4 & 5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
2.	Comp. App. (AT) (Ins) No. 503 of 2021  (PH)	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Chaitanya B. Nikte	Anoop Rawat Vaijayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
3.	Comp. App. (AT) (Ins) No. 505 of 2021  (PH)	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Perth Bhatia	Anoop Rawat Vaijayant Paliwal Moulshree Shukla-R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
4.	Comp. App. (AT) (Ins) No. 529 of 2021  (PH)	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Ayush Negi	Vaijayant Paliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
5.	Comp. App. (AT) (Ins) No. 650 of 2021  (PH)	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	Anoop Rawat Moulshree Shukla-R1 Bishwajit Dubey-R2 Diwakar Maheshwari-R3

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By order of Hon'ble Chairperson

-sd/-  
Registrar